

mand for work trips from rural areas is being met through special trips from 13 different points during the peak hours in the morning and evening.

Claims of the Coal Mine Workers

*502. SHRI S. W. DHABE: Will the Minister of ENERGY be pleased to state:

(a) the number of claims against the previous employers of the coal mines that are pending at present before the Claims Commissioner;

(to) what are the nature of claims; and

(c) by when they are likely to be finalised.

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The total number of claims pending before the Commissioner of Payments on 1st February, 1978 was about 71,600.

(b) The claims relate to arrears of wages, provident fund, pension etc. of the employees,, loans advanced by the Banks, amounts advanced by the Central Government for the management of the collieries, royalty due to the State Governments, bills of suppliers and others.

(e) The settlement of the remaining claims and disbursement of the amounts is expected to be completed within two years time.

Vacant posts of producers for spoken word/ programme/women's programme/School broadcast programme in the All India Radio, Cuttack

•503. SHRI BHAIKAB CHANDRA MAHANTI: SHRI NARASINGHA PRASAD NANDA; SHRI BRAHMANANDA PANDA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that some posts of producer for the 'spoken word programme' 'women's programme' and 'school broadcast programme' and of Announcers in the All India Radio Station at Cuttack are at present lying vacant; and

(b) if so,, what action Government propose to take to fill up these posts?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) and (b) At present there is no post of Producer lying vacant in AU India Radio, Cuttack. However one post of Announcer is lying vacant and action for filling up the same is under consideration.

Demand and supply of Indian Crockery

*504. SHRI R. NARASINHA REDDY: Will the Minister of INDUSTRY be pleased to state;

(a) what is the present demand and production of crockery in the country;

(b) what is the number of units manufacturing crockery in the country;

(c) what is their total installed capacity and actual production;

(d) what is the number of units out of them which are producing export varieties of crockery together with their location and installed capacity;

(e) what are the names of the foreign collaborators with whom the above units are having collaboration and what are the export obligations of these units; and

(f) what are the details of the additional capacity licensed registered during the last one year; and what are the particulars of foreign collaborations envisaged in these proposals?